

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CP No.176/Chd/Hry/2017

In the matter of:

A2Z Infra Engineering Ltd.

...Petitioner

Present: None.

To be listed along with CP No.167/Chd/Hry/2017 on 03.07.2017 for
hearing.

Sdf —

(Justice R.P. Nagrath)
Member(Judicial)

June 29, 2017
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